(TP)

Item No.13 10.1.2007 MA 1407/2006 OA 627/2003

Present: - Shri Gyan Prakash, counsel for applicant. Shri RV Sinha, counsel for respondents.

in the light of notional seniority being finalised in compliance of our prections vide letter dated 8.1.2007 and in the wake of specific averment of the respondents that now the process would be initiated for considering the applicant for promotion as due to them in accordance with law subject to the fitness, we accord three months' time to the respondents to finalise the process and to meticulously comply with our directions in true letter and spirit.

MA stands disposed of.

(N. v. Dayal) Member (A)

/vilcas/

(Shanker Raju) Member (J)